

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1639
TO BE ANSWERED ON 10TH DECEMBER, 2024

ADOPTION OF API FOR FUNCTIONING OF SUGAR MILLS

1639 **SMT. KIRAN CHOUDHRY:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has taken any initiatives to promote the adoption of Application Programming Interfaces (APIs) to enhance operational efficiency, data management and transparency in the functioning of sugar mills;
- (b) if so, the details of the API integration policies or programs introduced to support sugar mills in modernizing their operations;
- (c) whether financial or technical assistance is being provided to sugar mills for the adoption of such digital tools; and
- (d) the measures being undertaken to ensure security of data exchange and prevent misuse of sensitive data?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

(a) to (c): Government has instructed all sugar mills to share their monthly data in digitalized form through Application Programming Interfaces (APIs) on National Single Window System (NSWS), to ensure real-time data availability, improve data accuracy and to eliminate redundant data & manual intervention. Sample API has been shared with all the sugar mills and technical support is provided on case to case basis.

(d): The standard security measures as per the guidelines issued by Ministry of Electronics and Information Technology has been put in place on National Single Window System (NSWS), to ensure the security of data and prevent the misuse of sensitive data.
